

LOK SABHA DEBATES

LOK SABHA

Thursday, November 20, 1997/Kartika 29, 1919 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER *in the Chair*]

OBITUARY REFERENCE

MR. SPEAKER: Hon. Members, I have to inform the House of the sad demise of one of our former colleagues, Shri M. Kamalanathan.

Shri M. Kamalanathan was a Member of Fourth Lok Sabha representing Krishnagiri Parliamentary Constituency of erstwhile Madras State during 1967-70.

Earlier, he was a Member of erstwhile Madras Legislative Assembly during 1962-67. He was elected to Rajya Sabha in August, 1971 and re-elected in April, 1972.

An able parliamentarian, Shri Kamalanathan was Member of Estimates Committee during 1969-70 and Committee on Public Undertakings in 1972.

An agriculturist by profession, Shri Kamalanathan was an active social & political worker. He served his State in different capacities with distinction.

Shri Kamalanathan passed away on 17 August, 1997 at Chennai at the age of 66 years.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may stand in silence for a short while as a mark of respect to the deceased.

11.03 hrs.

The Members then stood in silence for a short while.

11.05 hrs.

WELCOME TO PARLIAMENTARY DELEGATION FROM THE UNITED KINGDOM

MR. SPEAKER: Hon. Members, at the outset, I have to make an announcement.

On my own behalf and on behalf of the hon. Members of the House, I have great pleasure in welcoming Mr. Kaith Uaz, MP and other Members of the Parliamentary Delegation from United Kingdom who are on a visit to India as our honoured guests.

The other hon. Member of the Delegation are :

1. Dr. Roger Berry, MP
2. Mr. Harry Cohen, MP
3. Mr. Michael Colvin, MP
4. Dr. Ashok Kumar, MP
5. Mr. Piara Khabra, MP
6. Mr. Peter Luff, MP
7. Mr. Andrew Rowe, MP
8. Mr. Malcolm Wicks, MP

The Delegation arrived Delhi on 16 November, 1997. They are now seated in the special box. We wish them a happy and fruitful stay in our country. Through them we convey our greetings and best wishes to Her Majesty the Queen, the Parliament and the friendly people of the United Kingdom.

11.10 hrs.

✓ RE : SUSPENSION OF QUESTION HOUR OVER
THE ISSUE OF LAYING OF INTERIM REPORT OF
JUSTICE JAIN COMMISSION

[Translation]

SHRI SHARAD PAWAR (Baramati): Mr. Speaker, Sir, I have given a notice under Rule 388 and have demanded suspension of Question Hour under Rule 32. I request you that item number 3 and 4 should also be suspended for today. The proceedings of the House should be started with item number 5 under which the report of the Jain Commission is to be presented here by the Minister of Home Affairs. This is our demand. Several news items have appeared in various newspapers about it, which have created a different sort of atmosphere.

In the news items published on this report, charges have been levelled against several persons and people want to know the reality. We cannot say anything or take any action unless we get a copy of the report. It will be better if proceedings of the House begin with this item and the present order shown in the list of Business for the day is changed.

Mr. Speaker, Sir, I would like to say that earlier in this House an assurance was given that Question Hour will not be suspended but it is an extra-ordinary situation and thus require an extra ordinary decision. I request you to take this extra ordinary decision in this peculiar situation.